

the consideration of Government to set up a Urban Transport Consortium Fund with an initial contribution of Rs.25 crores;

(b) if so, the details thereof; and

(c) the time by which it will be set up?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) There is a proposal under consideration to set up an Urban Transport consortium Fund but no definite amount of initial contribution has been proposed.

(b) The modalities of operation of this Fund, including the appropriate institutional arrangements are likely to be worked out during 1988-89.

(c) It may be set up during 1988-89.

Circular Railway in Hyderabad and Secunderabad

977 SHRI BHATTAM SRIRAMAMURTY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Union Government have agreed with the Govt. of Andhra Pradesh proposal for a circular railway for the twin cities of Hyderabad and Secunderabad in Andhra Pradesh;

(b) whether Government are working on a model Intra-city project for tackling urban transport problems;

(c) whether this would be extended the twin cities of Hyderabad and Secunderabad; and

(d) whether Government propose to conduct a survey for a circular railway proposal connecting Visakhapatnam to the industrial belt?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) A techno-

economic feasibility study had been carried out by Railways for circular and allied rail transit system for Hyderabad Metropolitan Area and a copy of the report was submitted to the State Government of Andhra Pradesh.

(b) and (c). Ministry of Urban development is considering the recommendations of a task Force on Mass Rapid Transit system for Delhi which inter-alia has suggested Mass Rapid Transit system for Delhi on consortium approach basis. This suggestion, if approved, might be a model for similar projects in other metropolitan cities like Hyderabad. The State Government of Andhra Pradesh have since engaged Rail India Technical & Economic Services (RITES), a public sector undertaking as consultant for preparation of techno-economic feasibility study for light rail transit system for twin cities of Hyderabad and Secunderabad.

(d) No, Sir.

Conditions for Import of Fishing Trawlers

978. SHRI Y.S. MAHAJAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a large number of entrepreneurs who were given licence about a year ago to import fishing trawlers from abroad have not so far bought these vessels because of certain stringent conditions;

(b) whether they have represented Government to make certain changes in these conditions;

(c) if so, the reaction of Government to the representations made by these entrepreneurs; and

(d) the effect of non-import of these vessels of fishing from deep sea waters and on internal supplies as well as exports?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF

AGRICULTURE (SHRI SHYAM LAL YADAV): (a) & (b). Only a few companies have represented to make certain changes in the conditions mentioned in the letter of permission for import of fishing trawlers.

(c) Relaxation of conditions to the extent possible has been agreed to and the companies have been informed accordingly.

(d) Since it is proposed to increase the number of deep sea fishing vessels from the present 140 to about 500 numbers in Seventh Plan, there would not be any immediate effect of non-import of these trawlers.

Housing Loans by Financial Institutions

979. SHRI SRIBALLAV PANIGRAHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the particulars of the financial institutions providing loans to individuals/agencies to set up houses;

(b) the year since when such financial institutions are giving loans; and

(c) the terms and conditions laid down by such financial institutions for giving loans to individuals as well as agencies for housing?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Setting up of Spices Research Centre in Kerala

980. SHRI T. BASHEER: Will the Minister of AGRICULTURE be pleased to state the steps taken to implement the proposal to set up a Spices Research Centre in Kerala by the Indian Council of Agricultural Research during the Seventh Five Year Plan?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURAL RESEARCH AND EDUCATION IN THE MINISTRY OF AGRICULTURE: (SHRI HARI KRISHNA SHASTRI): Yes, Sir. The National research Centre on Spices has been set up at Calicut, Kerala with effect from 1.4.1986, as a Seventh Plan activity.

Implementation of Technology Mission on Drinking Water

981. SHRI P.R. KUMARAMANGALAM: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Technology Mission on Drinking Water is running as per schedule and if so, the details thereof;

(b) whether any unexpected difficulties have been noticed in implementation and if so, how these are being rectified; and

(c) the expenditure incurred so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY): (a) Yes, Sir. 55 Mini Mission Project areas (districts) have been taken up under the National Technology Mission on drinking water. The names of these Mini Missions are given in Statement I below. A sum of Rs. 28.66 crores was released in 1986-87 and Rs.4.90 crores has been released in 1987-88. Feasibility report/detailed project reports (DPR) received from various Mini Missions were scrutinised and technical approval has been conveyed for implementation of the schemes and a few reports received recently are under examination. The Mini Missions from whom feasibility report/DPR are still awaited are as indicated in Statement-II below. The details of progress of various activities under the Mission are furnished in Statement-III below.

(b) No specific unexpected difficulties have been pointed out by the States/UTs in implementing the Projects. However,